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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 68/241-246/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Shailesh P Gonawala & Ors.

V/s.

Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act: <u>Section 241-246 r/w 213, 447, 448 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. AG SHAIKH PCS Perform 122 Alphab

2. DHIREMR. DAVE PCS Res.

3. Bhairar Shuda PCS Res.

<u>ORDER</u>

Learned PCS Mr. A G Shaikh present for Petitioners no. 1 and 2. Learned PCS Mr. Dhiren Dave present for Respondents no. 2 and 4. None present for Respondents.

Reply filed.

Petitioner Counsel requested time to file rejoinder.

Petitioner shall file rejoinder within two weeks.

List the matter on 30.08.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.